

**IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "SMC",  
CHANDIGARH  
BEFORE: SHRI SANJAY GARG, JM**

आयकर अपील सं./ ITA No. 580 & 22/Chd/2019  
निर्धारण वर्ष / Assessment Year : 2014-15 & 2015-16

Smt. Deepika Lal 27/1, Sant Nagar, Civil Lines, Ludhiana.	बनाम	The ITO, Waerd-6(1), Ludhiana.
स्थायी लेखा सं./PAN No: AIRMP4634P		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Ashwani Kumar (C.A.)

राजस्व की ओर से/ Revenue by : Smt. Meenakshi Vohra (Addl. CIT)

सुनवाई की तारीख/Date of Hearing : 01/03/2021

उदघोषणा की तारीख/Date of Pronouncement : 01/ 03/2021

**आदेश/Order**

**PER SANJAY GARG, J.M.**

These are two appeals filed by the assessee against the order of Id. CIT(A)-III, Ludhiana both dated 22.03.2019 & 12.10.2018 for the assessment years 2014-15 & 2015-16.

2. The Id A/R has stated at the Bar that the assessee has filed a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 as been issued by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeals.

3. The ld. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeals by the assessee.

4. In view of above, the prayer of the assessee is accepted and the appeals are dismissed as withdrawn by the assessee.

(Order pronounced in the open Court on 01/03/2021)

Sd/-

**(SANJAY GARG)**  
**Judicial Member**

**Date: 01 /03/2021**  
**Santosh**

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,  
सहायक पंजीकार/ Assistant Registrar

1	Draft dictated		
2	Draft first placed before author		
3	Approved draft comes to Sr. PS/PS		
4	Final draft placed before author		
5	Order signed and pronounced on		
6	File sent to the Bench Clerk		
7	Date on which file goes to the AR		
8	Date on which file goes to the Head Clerk		
9	Date of dispatch of order		